PROCEEDINGS OF THE HIGH COURT OF ANDHRA PRADESH AMARAVATI

SUB: PUBLIC SERVICES - JUNIOR CIVIL JUDGES - Declaration of probation of Smt. C.Haritha and Smt. Nalabolu Lavanya, Junior Civil Judges as per Rule 9 (c) of the Andhra Pradesh State Judicial Service Rules, 2007 - ORDERS - ISSUED.

READ: 1.

- 1. Andhra Pradesh State Judicial Service Rules, 2007.
- 2. G.O.Ms.No.5, Law (LA&J Home Courts.C) Department, dated 24.01.2013.
- 3. G.O.Ms.No.102, Law (LA&J-Home Courts.C) Department, dated 17.08.2013.

ORDER ROC.NO.632/2021-B.SPL., DATED:04.09.2021

The High Court made the following order:-

The probation of the following two (2) Junior Civil Judges, who have been appointed vide $G.Os\ 2^{nd}$ and 3^{rd} read above as Civil Judges (Junior Division), is deemed to have completed their probation on completion of two (02) years of service as Civil Judges (Junior Division) with effect from the dates shown against their names in column No.5 of the following table:

SL NO	NAME AND DESIGNATION OF THE OFFICER	DATE OF JOINING/ REPORTING TO TRAINING AS JCJ	DATE OF COMPLETION OF 2 YEARS	DATE OF DECLARATION OF PROBATION AS JCJ
(1)	(2)	(3)	(4)	(5)
1.	Smt. C.Haritha, Prl. Junior Civil Judge, Sullurpet, Nellore District	18.03.2013	03.04.2015	04.05.2015
2.	Smt. Nalabolu Lavanya, Junior Civil Judge, Kottur, Srikakulam District.	01.10.2013	30.09.2015	01.10.2015

Note: The Principal District Judge, Nellore and Srikakulam, are requested to make necessary entries in the Service Register of the officers.

REGISTRAR (VIGILANCE)

To

- 1. The Officers concerned.
- 2. The Registrar (Administration), High Court of Andhra Pradesh.
- 3. The Prl. District and Sessions Judge, Nellore and Srikakulam.
- 4. The I Addl. District and Sessions Judge, Nellore and Srikakulam.
- 5. The Prl. Junior Civil Judge, Sullurpet, Nellore District
- 6. The Junior Civil Judge, Kottur, Srikakulam District.
- 7. The Section Officer, B. Section, High Court of Andhra Pradesh.